

- (v) Women victims of terrorist/extremist violence who are without any family support and without any economic means for survival;
- (vi) Mentally challenged women (except for the psychotic categories who require care in specialized environment in mental hospitals) who are without any support of family or relatives.
- (vii) Women with HIV/AIDS deserted by their family or women who have lost their husband due to HIV/AIDS and are without social/economic support; or
- (viii) Similarly placed women in difficult circumstances.

Exploitation of Women

†1015. SHRI PRABHAT JHA:

SHRI BALAVA AND CHILD DEVELOPMENT be pleased to state:

- (a) whether it is a fact that cases of exploitation of women are on the rise;
- (b) if so, the details of the cases occurred in the country during the last five years, State-wise;
- (c) the number of cases registered with Central and State Commissions for women during the last one year;
- (d) whether it is a fact that cases of exploitation of women in Ministries and other offices have kept coming to light frequently; and
- (e) the details of cases registered during the last two years?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): (a) The data maintained by NCRB shows rising trend in crime against women.

(b) The details for the years 2003 to 2007 are given in Annexure [See Appendix 217 Annexure No.12]

(c) to (e) The information is being collected and will be laid on the Table of the House.

Nutritious food to children under ICDS

†1016. SHRIMATI T. RATNA BAI: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether nutritious food has been given to children under ICDS in each State, especially in Andhra Pradesh, where a large number of SC/ST people reside;
- (b) if so, the details regarding the funds allocated, released and spent in that State;
- (c) the recruitment taken up under ICDS in that State; and

†Original notice of the question was received in Hindi

(d) the number of Anganwadi Kendras sanctioned in the State and their working conditions?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): (a) The Integrated Child Development Services (ICDS) Scheme is a Centrally Sponsored Scheme implemented through State governments/UT Administration. Under the scheme, supplementary nutrition is provided to all children in the age group of 6 months to 6 years and pregnant and lactating mothers, as per schematic nutritional and feeding norms. As reported by the Government of Andhra Pradesh, nutritious food is provided to children under ICDS in the state especially covering SC/ST people. The total children beneficiaries covered under the Supplementary Nutrition Programme in the State is 42,70,168 of which 8,45,058 is SC children and 4,86,486 is ST children.

(b) The funds released by Government of India as central share for supplementary nutrition, during 2008-09 is Rs. 189.95 crore. As reported by the State Government, total expenditure is Rs. 350.90 crore which includes state's share also.

(c) As reported by the State Government, the status of vacancies has been reviewed and instructions issued to fill up all the vacant posts.

(d) Total number of sanctioned Anganwadi Centres (AWCs)/Mini(AWCs) in Andhra Pradesh is 91,307 (till 31.3.2009) of which 79,515 are operational and in working condition as of now, as reported by the State Government.

Priyadarshini project

1017. SHRI TARIQ ANWAR: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether it is a fact that Government has started Priyadarshini Project for women in the country; and

(b) if so, the details of this project and in which States this project would initially be implemented?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): (a) and (b) Yes, Sir. The Ministry proposes to implement the Central Sector Scheme of Women's Empowerment & Livelihood Programme in the Mid-Gangetic Plains- Priyadarshini. The objective of this project is to empower in a holistic & sustainable manner vulnerable groups of women to enable them to address their social, political, legal, health and economic problems. The programme is assisted by the International Fund for Agricultural Development (IFAD). The Lead Programme Agency for implementation is the National Bank for Agriculture & Rural Development (NABARD). The project will be of 8 years duration. It will be implemented in select districts of the states of Uttar Pradesh and Bihar.